

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 15<sup>th</sup> November, 2023*

No.HC.VII-48/2018(Pt.)/ **11171** /A. The Gauhati High Court has been pleased to attach Shri Nabajyoti Borgohain, of the Dibrugarh District Court, as Officer on Special Duty in the Principal Seat of the Gauhati High Court, till further orders.

Shri Nabajyoti Borgohain is directed to report to the undersigned at the earliest. He will continue to draw his salary and other allowances as admissible under the rules as Protocol Officer, Dibrugarh Court.

By Order,  
*Sd/- Utpal Rajkhowa,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-48/2018(Pt.)/ **11172-11176** /A. Dated 15.11.2023  
Copy to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
2. The District & Sessions Judge, Dibrugarh (She is requested to release the concerned staff at the earliest).
3. The Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
4. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
5. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**